

(b) if so, what has been done in that direction so far;

(c) what headway has been made in regard to slum clearance in the Capital since the constitution of the Delhi Municipal Corporation; and

(d) at what cost?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) Yes.

(b) As the responsibility for the execution of slum clearance work was only recently entrusted to the Municipal Corporation of Delhi, Government consider it inadvisable to constitute a separate authority for clearance of slums in Delhi.

(c) and (d). The Municipal Corporation have set up the necessary administrative machinery for handling slum clearance improvement work in Delhi. They have also formulated/implemented projects estimated to cost Rs. 89 lakhs for the construction of 1,936 tenements, 44 shops, 20 offices, 36 fish-stalls and 3,400 sq. ft. of basement area for storage etc. In addition, the Corporation took up slum improvement work in 37 slum bastees and 15 katras. The Corporation have also initiated action for the acquisition of land for the implementation of the Jhuggis and Jhopris project.

Maps of India in Mughal-E-Azam

*1373. { **Shri Mahanty:**
 { **Shri S. M. Banerjee:**

Will the Minister of Information and Broadcasting be pleased to state:

(a) whether the Indian picture Mughal-e-Azam at present running in Delhi and also various other cities of India shows the maps of India which do not show the areas of Ladakh and the extent which is claimed by India;

(b) whether the NEFA area is not clearly defined in the said maps;

(c) whether the Akshai-Chin area at present under the Chinese occupation has not also been shown in the maps; and

(d) whether permission has been issued to export this film to the countries of South and South East Asia?

The Minister of Information and Broadcasting (Dr. Keskar): (a) to (c). Enquiries have been made regarding this matter. The film "Mughal-e-Azam" has two rough pictorial maps, one at the beginning and another at the end. These maps are obviously diagrammatic but from such rough maps no definite or adverse conclusions regarding the boundaries of India could be drawn nor are they meant to do so.

(d) No permission is required for export of films to overseas countries.

Development of Bhutan

*1374. **Shri D. C. Sharma:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that the Bhutan Government have prepared certain new projects for the development of mining and power supply in that State;

(b) whether any assistance has been sought from the Government of India in this regard; and

(c) if so, the extent thereof and whether the Government of India have agreed to provide the same?

The Parliamentary Secretary to the Minister of External Affairs (Shri J. N. Hazarika): (a) to (c). The Bhutan Government are desirous of exploring the mineral and hydro-electric power resources of the State and have requested the Government of India to undertake surveys in this connection. The Geological Survey of India have accordingly commenced survey work in Bhutan. It will take a few years for these surveys to be completed. Two engineers from the Central Water and Power Commission have recently visited Bhutan to assess the available power potential. Further detailed surveys will have to be done before any projects can be drawn up for the exploitation of these resources.